

- (iv) Commissioning of Multi link Operator Dialling at important switching centres for automatic switching of transit calls avoiding delays on manual switching. Plans are also on hand for :
- (i) Commissioning adequate number of channels on coaxial/Microwave/UHF systems linking all important cities and towns in the country.
- (ii) Extension of subscriber Trunk Dialling to more routes
- (iii) Extension of 'on demand' working on routes where the necessary trunk circuits and positions are available.
- (iv) Commissioning of more Trunk Automatic Exchanges and Multi link Operator Dialling Centres for reducing delay on setting up transit calls.
- (v) Introducing 4-wire switching equipments for improving the quality of speech on long-distance calls built up on several links.

Allocation of discretionary funds to Municipal Councillors in Delhi

4072 SHRI B. K. DAECHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Delhi Administration has reviewed or propose to review the practice of allocating discretionary funds to Municipal Councillors for improving civic amenities in their wards ; and

(b) if so, the main features thereof and the reasons for the same.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). The Morarka Commission in its report (Vol. VI) on the Finances of the Delhi Municipal Corporation has observed as follows :—

"The practice of "Constituency Funds" should be discontinued. Instead, the Municipal Councillors should draw up proposals for improvement and new works in their respective constituencies in advance within a specified financial

limit. These should be examined by the Zonal Committees alongwith the recommendations of the departments concerned and cleared for inclusion in the budget estimates under the respective heads to which those works relate."

Action on this recommendation is under consideration of the Delhi Administration and the Municipal Corporation of Delhi.

Scheme for appointment of producers in A I R.

4073 SHRI MD. JAMILURRAHMAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have drawn up a new scheme for the appointment of Producers in All India Radio ; and

(b) if so, the broad outlines thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) No, Sir,

(b) Does not arise.

Programme Executives of A I R

4074. SHRI MD. JAMILURRAHMAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state .

(a) the total number of Programme Executives in All India Radio and how many of them are permanent or regular , and

(b) the number of temporary posts indicating since how long they are temporary and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) 337. Of these, 166 are permanent, 20 are temporary (regular) and 151 are *ad hoc* appointees.

(b) 78 as per table below :—

2	from 1963
1	from 1964
8	from 1965
11	from 1966
6	from 1967
9	from 1968
7	from 1969
20	from 1970
10	from 1971
4	from 1972